

By Speed Post/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/8364/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Sunil Kumar Poddar  
District & Sessions Judge  
Morigaon

Dated Guwahati, the 22<sup>nd</sup> of September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. 4994 dated 12.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block year 2018-2021 (by way of **carry forward**) w.e.f. 09.10.2022 to 18.10.2022 to visit Pondicherry via Chennai along with your wife Smti Sarita Devi Poddar and son Shri Mohit Kumar Poddar, by the shortest possible route, as per existing rules.

Thanking you.

Yours faithfully,

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/8365 - 8367 /A, dated- 22/9/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

**REGISTRAR (VIGILANCE)**